IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-62/14/(ND)/2017

In the matter of:

Ceradicore India Limited

....PETITIONER

SECTION:

Under Section 14 (1)

Order delivered on 05.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Kathuria, P.C.S.

For the Respondent

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ORDER

Learned Counsel for the petitioner is present. Heard.

Petition is allowed. Detailed order to follow.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 05.10.2017